

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**ORIGINAL APPLICATION NO. 180/00797/2018**

Thursday, this the 27<sup>th</sup> day of September, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Dr.Sumith Shivanand  
S/o.K.Sivanandan, Age 40 years  
Insurance Medical Officer Grade- I  
Dispensary Cum Branch Office  
Adimaly, Munnar, Idukki District

... **Applicant**

**[By Advocate Mr.Varun C.Vijay for Mr.Kaleeswaram Raj, Ms.Maithreyi Hegde]**

V.

1. Union of India represented by its Secretary  
Ministry of Labour and Employment  
New Delhi- 110 001
2. Employees State Insurance Corporation  
Represented by its Director General  
Punjdeep Bhawan, Comrade Inderjeet Gupta (CIT)  
Marg, New Delhi-110 002
3. The Director General, Employees State Insurance  
Corporation, Punjdeep Bhawan,  
Comrade Inderjeet Gupta (CIT)  
Marg, New Delhi- 110 002
4. Assistant Director  
Employees State Insurance Corporation  
Punjdeep Bhawan, Comrade Inderjeet Gupta (CIT)  
Marg, New Delhi- 110 002
5. The Deputy Director (Admn)  
Model and Super Speciality Hospital  
Asramam,Kollam – 681 002
6. Medical Superintendent, ESI Model & Super Speciality Hospital  
Asramam, Kollam-681002
7. Medical Superintendent, ESIC Hospital Udyogamandal  
Ernakulam,Ernakulam District -683501

... **Respondents**

**(By Advocate Mr.Sandesh Raja for R 2-7 )**

This application having been finally heard on 27.9.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

**Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Applicant is aggrieved by her transfer from Asramam to DCBO, Munnar. We are told that the transfer has already been effected. It is submitted by learned counsel on both sides that the Original Application can be disposed of by directing respondent no.3 to consider and take a final decision on the representation made by applicant dated 21.9.2018, a copy of which is available at Annexure A-6. We direct accordingly and stipulate that the final view on the representation to be taken within 30 days from the date of receipt of a copy of this order.

2. The O.A is disposed of with the above directions. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A-1 - True copy of the order dated 10.9.2018 issued by respondent no.4

Annexure A-2 - Copy of the relieving order dated 11.9.2018 issued by respondent no.5

Annexure A-3 - Copy of the order dated 13.7.2018 issued by 4<sup>th</sup> respondent

Annexure A-4 - Copy of the pay slip of the applicant for the month of August, 2018

Annexure A-5 - Copy of the certificate issued by Dr.Joseph Cardos, Consultant, Interventional Cardiologist, Bishop Benziger Hospitals, Kollam dated 10.9.2018

Annexure A-6 - Copy of the representation dated 21.9.2018 submitted before respondent no.3

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